


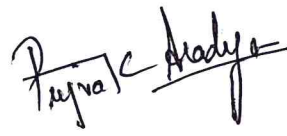
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 97/BB/ 2017	-	For compliance of office objections raised by registry	Rule-4 ofIBC.	BPS Building Protection Systems Pvt. Ltd. Vs Value Designbuild Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ROMAN KOTHARI 98452 87182	OPERATIONAL CREDITOR	
2.	Pragwal. C. Ananya 9632516869 (FOR CRESTLAW PARTNERS)	Respondent-	

Counsel for petitioner is present. He has filed a memo to the effect that the objections raised by the Registry have been complied. Counsel of M/s. Crest Law Partners undertakes to file vakalat for the respondent and he further reported that the corporate debtor may likely to get the matter compromised with the operational creditor and requested time.

For filing vakalat, for filing objections and for reporting settlement, list it on 13.11.2017.


MEMBER (J)


MEMBER (T)